

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).35785/2012

SMT.PUSPITA SAHOO Petitioner(s)

VERSUS

SR. BRANCH MANAGER,ORIENTAL INS.CO.LTD. Respondent(s)

(With office report )

Date: 28/02/2013 This Petition was called on for hearing today.

For Petitioner(s)

Ms Divya Shuka, Adv.  
Mr. Vineet Bhagat,Adv.

For Respondent(s)

Mr Dhiraj, Adv.  
Mr. M.K. Dua,Adv.  
Mr Piyush Mathur, Adv.  
Mr. Satyendra Kumar ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Four weeks' time is granted to the respondents for filing counter affidavit.

List again on 9.4.2013.

| | | (M.A.SAYEED) |  
| | | REGISTRAR |

hj